

12

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/45/ (IB)/2017

**NAME OF THE PETITIONER(S)** : AXIS BANK LTD

**NAME OF THE RESPONDENT(S)** : ST. JOHN FRIEGHT SYSTEMS LTD

**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

**REPRESENTATION BY WHOM**

V.V. SIVAKUMAR  
CHETHAN JAHAN

for Petitioner



**ORDER**

Counsel for petitioner present and submitted that the matter has been settled with the other side and they have received the amount claimed. He stated that he is withdrawing the petition. He is permitted to withdraw the petition. To this effect he has made endorsements in the petition today. The petition is dismissed as withdrawn. The file may be consigned to record after due completion process.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**